

and Kanyakumari, does not stop at all places in Kerala where the Kerala Express stops;

(b) if so, whether any demand has been made for providing halts at such places; and

(c) if so, the decision of the Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) No, Sir.

(b) and (c). Do not arise.

[Translation]

Mobile Health Dispensaries for Expectant Mothers in Villages

4395. SHRI R. M. BHOYE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government propose to make arrangements for mobile dispensaries to provide primary health facilities and medical care for expectant mothers in villages;

(b) if so, the details of the scheme; and

(c) whether this scheme is being implemented in some of the States and if so the details of the progress made in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) to (c). There is no proposal to provide mobile dispensaries for providing primary health facilities and medical care for expectant mothers in villages.

[English]

Power Generation in Kerala

4396. PROF. P. J. KURIEN :
SHRI K. MOHANDAS :

Will the Minister of IRRIGATION AND POWER be pleased to state ;

(a) what was the expected total capacity of power generation in Kerala in the Sixth Plan period;

(b) what is the capacity achieved; and

(c) what are the shortfalls and the steps taken thereabout ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) to (c). The Sixth Five Year Plan envisaged an addition of 125 MW of new hydro generating capacity in Kerala. However, no new capacity was commissioned due to the following reasons :

Name of Project	Reasons for shortfall	Steps taken
1. Idamalayar (2 × 37.5 MW)	Labour trouble, contractual problems etc.	These problems have been solved now.
2. Kakkad (2 × 25 MW)	(i) Delay in awarding contracts, for diversion dam and forebay dam. (ii) Slow progress on work of power tunnel.	(i) Fresh tenders have been invited and are under finalisation. (ii) Contracts has been terminated. Fresh arrangements have been made for this work.